

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.431/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd. -Vs- BST Infratech Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manji Bhuteria, Adv } *Petitioner*
Mrs. Sonia Sharma, Adv } *for the Operational Creditor*
Sonia Sharma } *06/10/17*

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner has not filed copy of the bank statement duly certified by the bank or the certificate of the bank. Petitioner is directed to comply with section 9(3)(c) of the IBC, 2016 within 7 days from today.

List the matter on 13/10/2017.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(Vijai Pratap Singh)
Member (J)